

# THE HIGH COURT OF MEGHALAYA:AT SHILLONG

## NOTIFICATION

**Dated, the 19<sup>th</sup> February,2026**

**No. HCM.II/16/2023/Estt/193:** Pursuant to the resolution adopted in the meeting of the National Court Management Systems(NCMS) Committee, Supreme Court of India held on 20.01.2026 and with the approval of the Hon'ble the Chief Justice, High Court of Meghalaya, the Meghalaya State Court Management System (SCMS) Committee is hereby re-constituted as under:-

<b>Sl.No.</b>	<b>Name and Designation</b>	<b>To function as</b>
1	Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya	Chairperson
2	Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya	Member
3	Hon'ble Mr. Justice B.Bhattacharjee, Judge, High Court of Meghalaya	Member
4	Advocate General of Meghalaya	Member
5	Registrar General, High Court of Meghalaya	Member
6	Registrar (Admn.), High Court of Meghalaya	Member-Secretary
7	Registrar (Judicial Service), High Court of Meghalaya	Member
8	Principal Secretary to the Govt. of Meghalaya, Home (Police) Department	Member
9	Principal Secretary to the Govt. of Meghalaya, Revenue Department.	Member
10	Principal Secretary to the Govt. of Meghalaya, Finance Department.	Member
11	Principal Secretary to the Govt. of Meghalaya, Law Department	Member
12	Principal Secretary to the Govt. of Meghalaya, PWD (Roads & Buildings)	Member
13	Central Project Coordinator, High Court of Meghalaya	Member
15	Manager IT, High Court of Meghalaya	Member
16	Consultant (Judicial Infrastructure), High Court of Meghalaya	Member

The Committee may co-opt any other Member as may be required.

Further, State Court Management Systems Committee (SCMSC) shall be serviced by a Secretariat comprising the following officers and staff of the Registry:

<b>Sl. No.</b>	<b>Officer/staff</b>	<b>To function as</b>
1.	Joint Registrar (Listing)	Secretary, SCMSC
2.	Senior most Deputy Registrar	Joint Secretary , SCMSC
3.	Senior most Assistant Registrar	Deputy Secretary, SCMSC
4.	Senior most Superintendent	Under Secretary, SCMSC
5.	Senior most System Analyst	Assistant Secretary, SCMSC
6.	One Senior Administrative Assistant to be deputed by the Assistant Registrar (Estt.)	Assistant Secretary, SCMSC
7.	Two Junior Administrative Assistants to be deputed by the Assistant Registrar (Estt.)	JAA, SCMSC

REGISTRAR GENERAL

**Memo. No. HCM.II/16/2023/Estt/193 -A**

**Dated, the 19<sup>th</sup> February,2026**

Copy to:-

1. The Registrar-and-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya for favour of kind information of the Hon'ble Chief Justice
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B.Bhattacharjee, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
5. The Advocate General of Meghalaya, Shillong for favour of kind information and necessary action.
6. The Registrar (Admn.), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
8. The Principal Secretary to the Govt. of Meghalaya, Home (Police) Department, Shillong for favour of kind information and necessary action.
9. The Principal Secretary to the Govt. of Meghalaya, Revenue Department, Shillong for favour of kind information and necessary action.
10. The Principal Secretary to the Govt. of Meghalaya, Finance Department for favour of kind information and necessary action.

11. The Principal Secretary to the Govt. of Meghalaya, Law Department, Shillong for favour of kind information and necessary action.
12. The Principal Secretary to the Govt. of Meghalaya, PWD (Roads & Buildings), Shillong for favour of kind information and necessary action.
13. The Joint Registrar (Listing)-cum-OSD to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information and necessary action.
14. The Manager (IT), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
15. The Consultant (Judicial Infrastructure), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
16. The Assistant Registrar (Estt.), High Court of Meghalaya for favour of kind information and necessary action.
17. All concerned Officers and Staff of the High Court of Meghalaya for favour of kind information and necessary action.
18. The System Analyst, High Court of Meghalaya, with a request to upload this notification in the official website of this High Court.
19. SCMS Committee file.
20. Office copy.

By order etc...

387  
19/2/26



REGISTRAR GENERAL